

1	2	3	4	5	6
24	Orissa	0	150	1200	1350
25	Sikkim	510	0	1299	1809
26	West Bengal	4242	2720	250	7212
Sub Total Eastern Region		10872	2870	2749	16491
27	Arunachal Pradesh	2600	0	0	2600
28	Assam	750	37	0	787
29	Manipur	0	0	0	0
30	Mizoram	0	0	0	0
31	Meghalya	0	124	0	124
32	Nagaland	0	0	0	0
33	Tripura	726	0	0	726
Sub Total N. Eastern Region		4076	161	0	4237
34	Andman & Nicobar Islands	0	0	0	0
35	Lakshadweep	0	0	0	0
TOTAL :		33530	25363	21717	80610

Power Minister's conference

2552.SHRIMATI MOHSINA KIDWAI:

SHRI MAHENDRA MOHAN:

Will the Minister of POWER be pleased to state:

(a) whether the States had raised certain issues regarding power generation, distribution and transmission in the conference of Power Ministers in New Delhi;

(b) if so, the details of issues raised;

(c) what has been done in that regard;

(d) whether functioning of the Rajiv Gandhi Grameen Vidyutikaran Yojana was discussed; and

(e) if so, the changes of modifications likely to be effected in the Yojana, to make it realistic?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) to (e) Conference of Power Ministers of States was held on 23rd June, 2009 at New Delhi. Issues relating to Capacity Addition, Open Access, Rural Electrification and Re-structured Accelerated Power Development and Reforms Programme were discussed in detail during the conference. After

discussion, a Resolution was adopted at the end of the conference incorporating steps to be taken to expedite progress in Capacity Addition and facilitate implementation of RGGVY and R-APDRP.

System for power allocation

2553.SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of POWER be pleased to state:

- (a) whether Government has decided to change the system of sharing electricity among States from thermal or hydel power projects built by Central utilities;
- (b) if so, the details thereof;
- (c) the present criteria of allocating power to States from the Central utilities;
- (d) whether Government proposes to adopt any new power allocation formula to those States which are facing severe shortage; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) An in-house thinking process has been initiated in the Ministry of Power recently for examining the need to review the present arrangement relating to allocation of power. As the process is at very initial stage, the probable distribution ratio of power and other related details cannot be spelt out at this stage.

(c) The details of the present formula for allocation of Central Sector Power stations are given in the Statement (*See below*).

(d) and (e) In view of (a) & (b) above, question do not arise.

Statement

(A) Thermal and Nuclear Power Stations

- a. 10% of the power to be allocated to the State in which the Central thermal power plant is located (Home State)
- b. 15% of the power to be kept unallocated at the disposal of the Central Government for meeting the urgent requirements of the individual States in the region from time to time.
- c. 75% of the power to be distributed among the States in the Region (including home State) in accordance with the pattern of Central plan assistance to the States in the Region and the energy of Central plan assistance to the States in the Region and the energy consumption in the States of the region for the previous five years. These two factors are given equal weightage. The requirements of the Union Territories in the Region was to be met through appropriate allocations.